

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1984

ANSWERED ON:29.11.2007

OUTSTANDING DUES OF AAI

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) Whether many scheduled airlines and foreign carriers owe huge amount of money to Airports Authority of India(AAI);
- (b) if so, the details of outstanding dues as on date, Airline-wise;
- (c) whether AAI proposes to take a Security Deposit from various airlines to secure the dues of AAI;
- (d) if so, the details in this regard;
- (e) the details of the practices followed internationally in this regard; and
- (f) the steps taken by the AAI for recovery of pending outstanding dues from each of such airlines ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) & (b) : Yes, Sir. Dues as on 30th September, 2007 from various scheduled domestic airlines including national carriers (Rupees in crores) are as follows: Air India -126, Indian Airlines - 429, Alliance Air - 25.51, Pawan Hnans Ltd - 3.38, Air Deccan - 57.67, Go Airlines - 11.58, Interglobe Aviation - 2.62, Jet Airways - 30.84, Jet Lite (India) Ltd - 13.27, Kingfisher Airlines - 56.33, Paramount Airways - 7.32, Spicejet - 5.06. In addition, outstanding dues of some non-operating Airlines are as follows: East West Airlines - 11.87, Mesco Airlines - 0.47, NEPC Airlines - 3.04, Skyline NEPC - 1.15 and VIF Airways - 0.31. The outstanding dues against foreign airlines are as follows: Alitalia Airlines - 1.05, Air Europa - 3.75, British Airways - 4.64, Bangladesh Biman - 2.10, Cathay Pacific - 2.33, Druk Air - 1.18, EVA Air Corporation - 1.48, Eurofly S.P.A - 1.12, Etihad Airways - 3.01, Emirates - 5.59, Finn Air - 1.02, Gulf Air - 4.21, Garuda Indonesia - 3.36, Lufthansa German - 3.17, Malaysian Airlines - 2.36, Martin Air Holland N.V - 1.27, Philippine Airlines - 1.15, Qatar Airways 5.61, Thai International Airlines - 3.72, Turkish Airlines - 1.55, Transaero Airlines - 1.28 Singapore Airlines - 3.02, Singapore Airlines Cargo Ltd. - 2.14, Saudi Arabian Airlines - 1.05 Sri Lankan Airways - 5.37, Vietnam Airlines 1.18.

(c) & (d) : Security deposits in respect of private domestic airlines (Rupees in crores) available with Airports Authority of India (AAI) are as follows: Air Deccan - 32, Go Airlines -13, Interglobe Aviation - 36.05, Jet Airways - 22.37, Jet Lite (India) Ltd - 12.74, Kingfisher Airlines - 25, Paramount Airways - 6.25, Spicejet - 30.28.

(e): AAI owns/manages a large number of airports spread all over the country. Practices followed internationally by an organisation of comparable nature have not come to notice.

(f) : The defaulting domestic private airlines are persuaded to settle their dues failing which the security deposit available with AAI could be encashed. With regard to non-operating airlines, the matter is subjudice before various courts/tribunals. Dues against foreign airlines mainly pertain to overflying operations. The issue is being taken up for persuasion through International Air Transport Association under an agreement.